

GOVERNMENT OF INDIA  
MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY  
**LOK SABHA**  
**UNSTARRED QUESTION. NO. 3145**  
TO BE ANSWERED ON: 19.03.2025

**AADHAAR ENROLMENT FOR NRIS**

**3145. THIRU ARUN NEHRU:**

Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government proposes a clear process by which NRIs can get Aadhaar number without the wait time in the light of Aadhaar been made mandatory for all property registrations across the country keeping in view the various difficulties being faced by NRIs; and
- (b) the steps taken by the Government to ease NRI's paperwork to do business in India?

**ANSWER**

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY  
(SHRI JITIN PRASADA)

(a) to (b): Aadhaar is the world's largest biometric identity system comprising more than 133 crore individuals and completed more than 13,270 crore authentication transactions.

Any Non-Resident Indian (NRI) with a valid Indian passport immediately upon his arrival in India can apply at Aadhaar enrolment centre to get his Aadhaar number, without any wait for residency requirement. Thereafter, UIDAI checks the NRI's biometric data (fingerprints, iris scan) and demographic details (name, address, etc.) for accuracy and completeness and verifies that the data provided by him does not conflict with existing records in the Aadhaar database to prevent duplication. Once the data is verified and de-duplicated, UIDAI generates a unique Aadhaar number, which can be used by the NRI for authenticating himself for availing different services.

The Government of India has implemented several key initiatives to reduce the paperwork and streamline processes for NRIs looking to do business in India. Some of these key initiatives are like the Make in India initiative and Startup India program which introduced simplified procedures and incentives, such as easier registration processes, tax exemptions, and faster approvals for new businesses. Similarly, establishment of online portals has enabled NRIs to incorporate companies, register for taxes, and complete other necessary formalities digitally, eliminating the need for extensive physical paperwork.

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